

measures and response would always be on the basis of signals and actions from the Pakistan side. Beyond this, I don't want to say anything.

Further, I am thankful to the House for making many suggestions. At this stage, I don't want to go into the details of the incidence. But, I can assure you that even at the extent of sacrificing the personnel, our armed forces would do everything possible to protect our national security and protect the sanctity of LoC. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: Now, the Short Duration Discussion on large-scale devastation caused by cloud bursts, flash floods and landslides recently in Uttarakhand to continue. Shri Prasanta Chatterjee. ...*(Interruptions)*...

SHORT DURATION DISCUSSION— *contd.*

Large scale devastation caused by cloud bursts, flash floods and landslides recently in Uttarakhand

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) in the Chair

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, with the heart breaking news of Uttarakhand disaster, we have received the information of more than a thousand dead, injuries to many, complete destruction of villages and hutments—pulling down of every structure and bridges, homes, temples' reachways—stranded people struggling with lack of relief operation with no water, medical arrangement, weak administration, and we are discussing the situation here in Parliament. ...*(Interruptions)*...

Yes, Sir, there was no forecast about such disaster, but there was information—expectation of heavy rains—according to the India Meteorological Department. Yet, no meaningful initiatives were found. While such a disaster is called 'natural', as science has not equipped us to master such occurrences, a large element contributing to such a disaster is manmade. ...*(Interruptions)*...

The cloud burst occurs when warm and humid air is pushed up the mountains forming thunder clouds. The net result is the cloud burst. Further, due to

[Shri Prashanta Chatterjee]

indiscriminate deforestation, the lack of vegetation cover results in these waters causing flash floods. ...(*Interruptions*)...

Sir, six such cloud bursts have taken place in Uttarakhand since 1998. Not only the destruction of forests, unscientific damming of rivers, indiscriminate mining of sand and stone have created such a situation to occur in Uttarakhand. Unlike its neighbouring States, it has not even defined minimum environmental flows for its rivers. It has planned hydro-power projects and built a few dozen already without a proper scientific study of the impact on the river flows. The NDMA, which was formed during UPA-I, is yet to start with its mandate or making any suggestions. Another example of manmade tragedy is, both the religious shrines have witnessed fourfold increase of visitors in the last decade.

Between 2003 and 2012, Kedarnath's number grew from 1.7 lakhs to over 5.75 lakhs and in Badrinath, it went up from 1.34 lakhs to nearly 6 lakhs, five time increase in registration of vehicles, 70 per cent of which are ferrying pilgrims.

Sir, the Parliamentary Standing Committee drew the attention of the Government as well as the Planning Commission, but no such regulatory mechanism has been prepared for these places. I understand that once the Geological Survey of India suggested to arrange a new township/settlement, witnessing the increase in load of human settlements, and suggested a place even. ...(*Interruptions*)... Such regulations are necessary in all the pilgrimage centres in the country. Sir, the Indo-Tibetan Border Force has done immense jobs in the crisis areas. ...(*Interruptions*)... Things would have been better to boost the relief operation, particularly the evacuation, if a helipad was established, as suggested by the Standing Committee. We have noticed how with bad roads, with unstable hill sides, whose collapse has contributed significantly and now a major hindrance to the relief operation. ...(*Interruptions*)... We must take a lesson from that. Restoration of a reliable, safe and good quality road network and other communication infrastructures and redevelopment of thousands of villages and many towns. ...(*Interruptions*)...

Sir, lastly, I would like to mention that many environmentalists and development commentators have raised important issues about dams and other

hydro-electric projects, roads, urban settlements, construction on riverbed, pilgrims' traffic, and other patterns of development, which are seen to have had highly damaging consequences as seen in the Uttarakhand disaster. ...*(Interruptions)*... It would be a grave danger if the Government ignored the very valuable suggestions of such experts and knowledgeable quarters. With these few words, Sir, I conclude my observations on this very important issue. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, Shri Srinjoy Bose. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR ROY (West Bengal) : Sir, he will speak tomorrow.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Okay, tomorrow. Shri Naresh Agrawal, not here. ...*(Interruptions)*...

Dr. V. Maitreyan, would you speak tomorrow? ...*(Interruptions)*... Then, Shrimati Kanimozhi; not here. Now, Shri Baishnab Parida. ...*(Interruptions)*...

SHRI BAISHNAB PARIDA (Odisha): Sir, I am thankful to you for giving me the opportunity to speak on the unprecedented... ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी (उत्तर प्रदेश): सर, आज साढ़े छह बजे रोजा खोलने का समय है। सदन की कार्यवाही छह बजे तक चलने की बात थी। यहां बहुत से मुस्लिम संसद-सदस्य हैं, जो रोजा खोलने जाएंगे। ...*(व्यवधान)*... सर, मुझे लगता है कि जो उत्तराखंड से जुड़ा हुआ मसला है, इसे आप कल ले सकें, तो बेहतर होगा, क्योंकि छह बजे तक सदन की कार्यवाही चलने की बात थी। यह हमारी आपसे रिक्वेस्ट है। ...*(व्यवधान)*...

SHRI BAISHNAB PARIDA: Sir, should I continue or I would speak tomorrow. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Yes, you continue.

SHRI BAISHNAB PARIDA: Sir, this is one of the greatest tragedies in human history. Thousands of people lost their lives. ...*(Interruptions)*... Hundreds of village/town roads were washed away. It is not just a natural tragedy or calamity

[Shri Baishnab Parida]

alone. We cannot blame the nature alone for this also. ...*(Interruptions)*... The mindless destruction of nature in the name of development, *i.e.*, destruction of forests, construction of dams on rivers for power, building tourist infrastructures on the river banks choked the flows of water of the rivers.

The State authorities of Uttarakhand did not look into this and allowed the illegal work for years together. ...*(Interruptions)*... The Government of Uttarakhand and the Government of India failed to meet a calamity of such an unprecedented magnitude. ...*(Interruptions)*... It exposed our unpreparedness, poor condition of disaster management and our readiness to face the tragedy. ...*(Interruptions)*... Infrastructure of Uttarakhand mostly depends on tourism. Now the infrastructure of tourism in Uttarakhand is completely destroyed. ...*(Interruptions)*... People of this State are helpless. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude. ...*(Interruptions)*..

SHRI BAISHNAB PARIDA: So, immediate relief and construction work should be carried out without any delay. ...*(Interruptions)*... Moreover, thousands of people have lost employment. ...*(Interruptions)*... This aspect has to be looked into. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude. ...*(Interruptions)*..

SHRI BAISHNAB PARIDA: A warning system for extensive rains should be built up. ...*(Interruptions)*... Many States in Northern India are facing the cloudbursts. ...*(Interruptions)*... It is creating huge devastation not only to the habitation but to nature also. So, there should be a effective warning system for the entire nation. ...*(Interruptions)*... Any other part of India can also have such type of calamity at any time. ...*(Interruptions)*... So, the National Disaster Management Authority should be ready and more prepared to face the situation. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude.
...(Interruptions)..

SHRI BAISHNAB PARIDA: I express my sympathy for the people of Uttarakhand. I wish the Central Government and the State Government take immediate steps to solve the problems which the State is facing. Thank you.

SHRI N.K. SINGH (BIHAR): Mr. Vice-Chairman, Sir, I would like to begin by associating myself with the very valuable points made by Koshiyariji today, who, I think, has brought about a very rich experience on the multiple failures of this Uttarakhand tragedy. ...(Interruptions)... It is a tragedy of failure on the part of the Central Government and a huge trade on the part of the State Government. ...(Interruptions)... These multiple failures of various types have been chronically, in great detail given by the Comptroller and Auditor General in the report which they have submitted three months before this particular tragedy took place. In view of this particular disorder, I seek your permission, ...(Interruptions)... I have made a number of points. ...(Interruptions)... I was about to make a number of points on account of the failure of both the Central Government and the State Government and point them out in great detail. I seek your permission to lay the speech which I intended to make before you and request you to kindly take this on record and to transmit this so that the hon. Minister when he responds to this issue is also able to take cognizance of the points made here. Do I have your permission to do that, Sir?

SHRI BIRENDRA PRASAD BAISHYA (Assam): Mr. Vice-Chairman, Sir, I thank you for allowing me to speak on the greatest tragedy of the country. In Uttarakhand thousands of people have lost their lives. Thousands of villages and towns have totally destroyed. ...(Interruptions)... The infrastructure has totally destroyed. ...(Interruptions)... From this incident of Uttarakhand, it is quite clear that the disaster management authority has totally failed on the part of both, the State Government as well as the Central Government Disaster Management Agencies ...(Interruptions)... Due to the failure of disaster management, people have lost everything in the State of Uttarakhand. ...(Interruptions)... We have full sympathy with the people of Uttarakhand and I would like to request the Central Government to help the Government of Uttarakhand in all respects. ...(Interruptions)... Yesterday,

[Shri Baishnab Parida]

the former Chief Minister of Uttarakhand, Koshiyariji, raised some important issues. ...*(Interruptions)*... Having been the former Chief Minister of Uttarakhand, he has a vast experience. ...*(Interruptions)*... I totally endorse his opinion. ...*(Interruptions)*... I hope, the Government will seriously consider his views. ...*(Interruptions)*... I would like to point out one important thing here. ...*(Interruptions)*... The Government should involve people in taking measures in such cases. ...*(Interruptions)*... If the Government would not involve people, these types of incidents may occur again. ...*(Interruptions)*... In this regard, I would like to draw the attention of the Central Government. ...*(Interruptions)*... I come from the North-Eastern Region. ...*(Interruptions)*... The construction of Subansiri Hydel Power is going on in Arunachal Pradesh. ...*(Interruptions)*... Construction of many big dams is going on in this Region. ...*(Interruptions)*... The North-Eastern Region is under earthquake prone zone. ...*(Interruptions)*... The expert committee had very categorically said that such big dams should not be constructed in the earthquake prone zones. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Baishya, please conclude.

SHRI BIRENDRA PRASAD BAISHYA: But, Sir, the Government is going on with the construction. ...*(Interruptions)*... If such a big dam collapses, thousands of people of Assam would be drowned away like that of Uttarakhand. ...*(Interruptions)*... I would like to warn the Government...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Baishya, please conclude.

SHRI BIRENDRA PRASAD BAISHYA: Yes, Sir. Please give me one minute more. ...*(Interruptions)*... I would like to warn the Government that if proper heed is not paid to it, thousands of people may lose their lives. ...*(Interruptions)*... Many villages and towns would be drowned away in the event of collapse of such a big dam. ...*(Interruptions)*... I hope, after the tragedy of Uttarakhand, the Government

would seriously look into this issue and would stop the construction of such a big dam. ...(Interruptions)... I hope, in the interest of the people of our Region, the Government would seriously look into this issue. Thank you very much. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. D. Raja. ...(Interruptions)... It has been agreed to...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: What is this going on? ...(Interruptions)... Sir, please adjourn the House ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): We had agreed in the BAC Meeting that we have to finish this discussion today itself...(Interruptions)...

DR. V. MAITREYAN (Tamil Nadu): Sir, first get the House in order. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be seated. ...(Interruptions)...

श्री शिवानन्द तिवारी (बिहार): इस तरह से हाउस चलाने का क्या मतलब है? ...(व्यवधान)...

DR. V. MAITREYAN: Sir, it is the duty of the Government to put the House in order. ...(Interruptions)...

(MR. DEPUTY CHAIRMAN in the Chair)

MR. DEPUTY CHAIRMAN: Mr. Maitreyan, would you like to speak? ...(Interruptions)...

DR. V. MAITREYAN: Sir, I would like to speak, but get the House in order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Kanimozhi, would you like to speak? ...(Interruptions)...

DR. V. MAITREYAN: Sir, I don't want to speak in this commotion.
...(Interruptions)..

MR. DEPUTY CHAIRMAN: Kanimozhi, would you like to speak?
...(Interruptions).. You can speak. ...(Interruptions)..

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I can't hear. ...(Interruptions)..

DR. V. MAITREYAN: We can't speak in this commotion, Sir.
...(Interruptions).. We all want to speak. ...(Interruptions)..

MR. DEPUTY CHAIRMAN: Shri Birendra Prasad. ...(Interruptions)..

DR. V. MAITREYAN: Sir, we all want to speak. ...(Interruptions).. We all want to speak, but we want to speak when the House is in order.
...(Interruptions)..

MR. DEPUTY CHAIRMAN: Shri Mahendra Singh Mahra.
...(Interruptions)..

श्री महेन्द्र सिंह माहरा (उत्तराखंड): माननीय उपसभापति महोदय, इस सदी की भयानक त्रासदी के दिन 16 जून और 17 जून, 2013 थे। ...(व्यवधान)... केदारनाथ एरिया में लगातार भारी बारिश होती रही। ...(व्यवधान)... केदारनाथ मंदिर की हाइट 10500 फीट है। उसके ऊपर गांधी सरोवर है और उससे ऊपर 13000 फीट में ग्लेशियर के फटने से सारा पानी सरोवर में जमा हुआ और वही ताण्डव का कारण बना। ...(व्यवधान)... मंदिर से नीचे 6 किलोमीटर इस पानी ने अपना रौद्र रूप दिखलाया, जिस कारण रामबाड़ा, गौरीकुण्ड व सोनप्रयाग बुरी तरह से नष्ट हो गए। ...(व्यवधान)... उत्तराखंड में 1603 गांव प्रभावित हुए हैं और उनमें से 292 गांव बुरी तरह से प्रभावित हुए हैं, जिन्हें दूसरी जगह बसाने के लिए सरकार कटिबद्ध है। ...(व्यवधान)... 15 जून और 16 जून को मौसम विभाग द्वारा भारी वर्षा की चेतावनी के बाद उत्तराखंड शासन द्वारा समस्त जिलाधिकारियों को व पुलिस प्रशासन को सूचित कर दिया गया था। ...(व्यवधान)... पुलिस प्रशासन द्वारा केदारनाथ, रामबाड़ा व गौरीकुण्ड सहित जहां-जहां तीर्थयात्री थे, उन्हें लाउडस्पीकर से चेतावनी दे दी गई थी और आने वाले तीर्थयात्रियों को ऋषिकेश में ही रोक दिया गया था। 18 जून से सेना, आईटीबीपी, एनडीआरएफ तथा वायु सेना ने बचाव कार्य किया था। बचाव कार्य करने में मदद के लिए सेना सहित सभी को सूचित कर

दिया था, लेकिन मौसम व परिस्थितियां काफी खराब थीं, जिससे तुरन्त राहत व बचाव कार्य प्रारम्भ करने में देरी हुई। ...**(व्यवधान)**... बचाव कार्य करते समय तीन हेलिकॉप्टर भी नष्ट हो गये और कई राहतकर्मियों की जानें चली गईं। बाद से बदतर परिस्थितियों में भी सेना ने 39000, वायु सेना ने 21000 तीर्थयात्रियों व स्थानीय लोगों को बाढ़ प्रभावित क्षेत्रों से निकाल कर सुरक्षित स्थानों पर पहुंचाया। ...**(व्यवधान)**... वायुसेना ने विपरीत परिस्थितियों में भी 730 मैट्रिक टन खाद्य सामग्री बाढ़ प्रभावित दुर्गम स्थानों पर पहुंचाई, जब कि एनडीआरएफ ने 9000 यात्रियों व सैकड़ों लाशों को निकाला। ...**(व्यवधान)**... आईटीबीपी ने 32000 लोगों को निकाला। प्राइवेट हेलिकाप्टरों ने 13000 तीर्थयात्रियों व स्थानीय लोगों को बचाया। ...**(व्यवधान)**... बचाव व राहत कार्य में लगी सभी एजेंसियों ने लगभग डेढ़ लाख लोगों को सुरक्षित निकालकर उनके घरों तक पहुंचाया और अभी तक किसी प्रकार की शिकायत प्राप्त नहीं हुई है। ...**(व्यवधान)**... 27 जुलाई तक कुल 5359 लोगों का कोई पता नहीं है, जिनमें 4421 तीर्थयात्री, 938 स्थानीय लोग तथा 91 नेपाली नागरिक हैं। 237 मृतकों का दाह संस्कार किया गया है। आई.टी.बी.पी., एन.डी.आर.एफ. व स्थानीय पुलिस अभी भी मृतकों के शवों को खोज रही है। ...**(व्यवधान)**... राहत शिविरों के माध्यम से लगभग 1,52,000 तीर्थ-यात्रियों व स्थानीय लोगों की देख-रेख की गई है। ...**(व्यवधान)**... अंतरिम राहत के रूप में सरकार द्वारा कॉमर्शियल प्रॉपर्टीज के नुकसान की भरपाई दो लाख रुपए व इससे भी अधिक की मदद की गई है। ...**(व्यवधान)**... प्रधान मंत्री जी ने मरने वालों के आश्रितों को दो लाख रुपए देने की घोषणा की है। ...**(व्यवधान)**... आपदाग्रस्त परिवारों को तीन माह तक मुफ्त राशन दिया जा रहा है। ...**(व्यवधान)**... घर विहीन लोगों को दो हजार रुपए प्रतिमाह किराये के रूप में दिये जा रहे हैं। ...**(व्यवधान)**... राज्य सरकार ने वाटर-टैक्स, बिजली, कृषि सहित सभी ऋण माफ कर दिए हैं। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Mahendra Singh Mahraji, please conclude.

...(Interruptions)...

श्री महेन्द्र सिंह माहरा: सरकार ने गांवों के बीच अनाज व अन्य जरूरत के सामानों के स्टोर खोले हैं, ताकि बाढ़ग्रस्त ग्रामीण क्षेत्रों में अनाज व अन्य उपभोग की वस्तुओं का अभाव न हो सके। ...**(व्यवधान)**... मृतकों के परिवार के लोगों को उनकी शारीरिक योग्यतानुसार आई.टी.बी.पी., पुलिस व रेवेन्यू पुलिस में नौकरियों में प्राथमिकता दिये जाने की बात कही गई है। ...**(व्यवधान)**... विधवाओं की मासिक पेंशन को बढ़ाया जा रहा है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please conclude. ...(Interruptions)...

श्री महेन्द्र सिंह माहरा: जिन लोगों के मकान बह गए हैं या क्षतिग्रस्त हो गए हैं, उन्हें

आर्थिक सहायता दी जा रही है। ...**(व्यवधान)**... सरकार ऐसे 400 परिवारों को जो खतरे के मुहाने पर हैं, पहाड़ या मैदानी क्षेत्रों में (जहां भी भूमि उपलब्ध होगी) विस्थापित करने जा रही है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Now please conclude. ...*(Interruptions)*...

श्री महेन्द्र सिंह माहरा: राज्य सरकार पुजारियों से सलाह करने के बाद 11 सितम्बर से केदारनाथ धाम में पूजा-अर्चना प्रारम्भ करने जा रही है। ...**(व्यवधान)**... प्रत्येक परिवार को सहायता के लिए प्रथम यूनिट माना जा रहा है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please conclude. ...*(Interruptions)*...

श्री महेन्द्र सिंह माहरा: उजड़े गांवों को पुनः स्थापित करने के लिए 8,000 करोड़ रुपए की आवश्यकता है। ...**(व्यवधान)**... लाइव स्टॉक के लिए 100 करोड़ की आवश्यकता है। ...**(व्यवधान)**... कॉमर्शियल प्रॉपर्टीज के लिए 200 करोड़ रुपए की आवश्यकता है। ...**(व्यवधान)**... किराए पर लिए गए प्राइवेट हेलिकॉप्टरों के भुगतान के लिए पांच करोड़ रुपए की आवश्यकता है। ...**(व्यवधान)**... बैंकों से लिए गए सभी ऋणों पर ब्याज माफ किया जाए। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please conclude. ...*(Interruptions)*...

श्री महेन्द्र सिंह माहरा: सभी राष्ट्रीयकृत बैंकों को निर्देश दिए गए हैं कि बाढ़ से प्रभावित लोगों को ऋण देने में प्राथमिकता दें। ...**(व्यवधान)**... मैं ही नहीं अपितु पूरे उत्तराखंड के लोग केन्द्र सरकार के प्रति आभार व्यक्त करते हैं, विशेष तौर पर यूपीए चेयरपर्सन, श्रीमती सोनिया गांधी जी, प्रधान मंत्री श्री मनमोहन सिंह जी का आभार व्यक्त करते हैं। ...**(व्यवधान)**... मैं यह कहते हुए कभी गुरेज नहीं करूंगा कि गुजरात के सी.एम. ने केवल गुजराती लोगों को बचाने की कोशिश की, देश के सभी लोगों से कोई सम्बन्ध नहीं रखा ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Now, Shri Birendra Prasad Baishya. ...*(Interruptions)*... Mr. Baishya, are you speaking? ...*(Interruptions)*...

SHRI BIRENDRA PRASAD BAISHYA: Sir, I have already spoken. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Shri D. Raja. Are you speaking? ...*(Interruptions)*...

SHRI D. RAJA: Sir, I am telling you what I said yesterday. I reiterate that this discussion has become a * . You said that this is unparliamentary language. ...(Interruptions)... But what do we see in this House? ...(Interruptions)... It is a * . Why should we discuss Uttarakhand? ...(Interruptions)...

DR. V. MAITREYAN: The Government is shooting from your shoulders. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Raja, are you speaking or not? Tell me. ...(Interruptions)...

SHRI D. RAJA (Tamil Nadu): You protect my right. You set the House in order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You don't want me to take action, but you want me to protect you! ...(Interruptions)... How can I? ...(Interruptions)...

SHRI D. RAJA: How can I speak now? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Are you speaking? ...(Interruptions)...

SHRI D. RAJA: I will speak.

MR. DEPUTY CHAIRMAN: Then speak. ...(Interruptions)...

SHRI D. RAJA: But you should protect my right. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I can hear. ...(Interruptions)...

SHRI D. RAJA: I cannot see your face. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I can hear if you speak. ...(Interruptions)...

SHRI D. RAJA: I cannot see your face. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I can hear what you speak. ...(Interruptions)... You speak. ...(Interruptions)...

SHRI D. RAJA: I had told you yesterday that this discussion has become a *(Interruptions)... Why should we discuss Uttarakhand if this is the...(Interruptions)...

* Expunged as ordered by the Chair.

DR. V. MAITREYAN: Even now we are not able to...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please. It is very unkind. You don't want me to take action but you want me to protect you and keep the House in order. How can I do that? ...(Interruptions)... Mr. Raja, do you wish to speak? ...(Interruptions)...

SHRI D. RAJA: Sir, I would speak after...(Interruptions)...

MR. DEPUTY CHAIRMAN: Then you may speak; otherwise, I would call Shri Ram Kripal Yadav. ...(Interruptions)...

SHRI D. RAJA: Sir, you must protect my right. ...(Interruptions)... I want to speak. ...(Interruptions)...

DR. V. MAITREYAN: Sir, we want to speak. ...(Interruptions)...

SHRI D. RAJA: Sir, I want to speak, but I cannot shout all the time. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: But you are shouting now. ...(Interruptions)... Shri Ram Kripal Yadav. ...(Interruptions)... Please, do not block my view. ...(Interruptions)... Show some culture. ...(Interruptions)... At least, show some culture; don't block my view. ...(Interruptions)... Now, Shri Ram Kripal Yadav.

SHRI D. RAJA: No, Sir. I am on my...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, may I suggest something? ...(Interruptions)...

DR. V. MAITREYAN: Sir, we want to speak. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Would you like to speak, Mr. Raja? ...(Interruptions)...

SHRI D. RAJA: Sir, I want the Chair to protect my right. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Then, you may speak. ...(Interruptions)...

SHRI D. RAJA: Sir, how can I speak when the House is not in order? ...(Interruptions)... What is this? Is this the patriotism we are showing towards the

people of Uttarakhand? ...*(Interruptions)*... What kind of seriousness are we showing to the people of Uttarakhand? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. This is very unkind. ...*(Interruptions)*... Why did you decline yesterday? What can I do? ...*(Interruptions)*... It has to be decided in the BAC; what can I do? ...*(Interruptions)*... You may tell the Treasury Benches and also the Opposition....*(Interruptions)*...

DR. V. MAITREYAN: Sir, we all want to speak. ...*(Interruptions)*...

SHRI D. RAJA: Sir, what is the purpose of this discussion? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Why don't you speak? ...*(Interruptions)*...

SHRI D. RAJA: Sir, what is the purpose of this discussion? ...*(Interruptions)*... What is the purpose of this discussion?...*(Interruptions)*...

DR. V. MAITREYAN: It is just a ritual. ...*(Interruptions)*... हम उनको श्रद्धांजलि दे रहे हैं। ...*(Interruptions)*...

SHRI D. RAJA: Sir, this is a ritual. That is why I said this is a *. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, such remarks are very unfair. You don't want me to take action against Members who behave in an unruly way and you also want me to give you protection. How can that be? ...*(Interruptions)*... How can you all ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, the Ruling Party must see to it that the House functions.. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: This is very unkind; the unkindest cut of all. I am sorry. ...*(Interruptions)*... You don't want me to take action. ...*(Interruptions)*... I am very sorry ...*(Interruptions)*...

DR. V. MAITREYAN: Ask the Ruling Party to see to it that the House functions. ...*(Interruptions)*...

* Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: Mr. Raja, all the speeches are going on record. ...*(Interruptions)*... All speeches are going on record and it would be shown on the television too. If you want to speak, you may do so ...*(Interruptions)*...

DR. V. MAITREYAN: We are only performing *shraddh* for the people there. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I have not called your name; I have called Mr. D. Raja. Let him speak. ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, I too want to speak. ...*(Interruptions)*... You cannot deny me the right to speak. ...*(Interruptions)*...

SHRI D. RAJA: Mr. Deputy Chairman, Sir ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: How can I give you justice? ...*(Interruptions)*... Please go back to your seat, Mr. Reddy. ...*(Interruptions)*... Mr. Rajeev Shukla, ask him to go back to his seat. ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, we want to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am not able to provide you peace because you are not allowing me...*(Interruptions)*...

SHRI D. RAJA: Sir, I would like to speak, but. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You are not allowing me to exercise my powers, conferred under Rule 255 and now you are saying this. ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, with your powers, you may direct the Government to take some action on the problem which is burning the country. Use your powers for that ...*(Interruptions)*... Sir, use your powers to call the Prime Minister here and explain. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You may speak. ...*(Interruptions)*... I am allowing you to ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, please use your powers and ask the Prime Minister to come to the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please start speaking. ...*(Interruptions)*... Then you may sit; let me call him. ...*(Interruptions)*... Mr. Raja, you may speak tomorrow. Let me call him...*(Interruptions)*...

SHRI D. RAJA: Are you sure, Sir? ...*(Interruptions)*... Is that an assurance? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes; anyway, the discussion would not be concluded today. ...*(Interruptions)*... You may speak tomorrow. ...*(Interruptions)*... Now, Mr. Ram Kripal Yadav.

DR. V. MAITREYAN: Sir, we all want to speak. ...*(Interruptions)*... Mr. Ram Kripal Yadav. ...*(Interruptions)*...

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, we may do it tomorrow, please. ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, we all want to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What can I do? You have decided ...*(Interruptions)*... Please speak, Mr. Ram Kripal Yadav. ...*(Interruptions)*...

(THE VICE-CHAIRMAN, SHRI BHUBANESWAR KALITA, in the Chair)

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Balwinder Singh Bhunder; Dr. Prabha Thakur. ...*(Interruptions)*... Mr. Raja, do you want to speak? ...*(Interruptions)*...

SHRI D. RAJA: Sir, I will speak tomorrow. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): If you speak, it will go on record. ...*(Interruptions)*...

SHRI D. RAJA: What is the purpose of having this discussion? ...*(Interruptions)*... Is it a ritual? ...*(Interruptions)*... I would like to know this from the Chair. ...*(Interruptions)*... You must protect my right as a Member of this House. ...*(Interruptions)*... When I speak, there must be order in the House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): It will be heard and it will go on record. ...*(Interruptions)*...

SHRI D. RAJA: Who is hearing? ...*(Interruptions)*... What is the purpose of having this discussion? ...*(Interruptions)*... I cannot hear anything. ...*(Interruptions)*... Mr. Deputy Chairman has assured me that I can speak tomorrow. ...*(Interruptions)*... He has assured me that I can speak tomorrow. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Let Mr. D. Raja speak. ...*(Interruptions)*... You can speak. ...*(Interruptions)*...

SHRI D. RAJA: Sir, as a Member, I must be allowed to speak and I must see the House in order. ...*(Interruptions)*... You will have to protect my right. ...*(Interruptions)*... How can I speak in such an atmosphere? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): If you want to speak, you can speak. ...*(Interruptions)*...

SHRI D. RAJA: Is it the concern towards Uttarakhand? ...*(Interruptions)*... I don't agree. ...*(Interruptions)*... There must be order in the House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Raja, you spoke earlier, you can speak now also. ...*(Interruptions)*... I am giving you the opportunity. ...*(Interruptions)*...

SHRI D. RAJA: I am shouting. ...*(Interruptions)*... I cannot shout throughout. ...*(Interruptions)*... I cannot speak like that. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I understand that. ...*(Interruptions)*... But you spoke in the same situation in the earlier discussion. ...*(Interruptions)*...

SHRI D. RAJA: Mr. Deputy Chairman has assured me that I can speak tomorrow. ...*(Interruptions)*... Will this discussion continue tomorrow? ...*(Interruptions)*... As a Chair, you clarify it to me. ...*(Interruptions)*... I cannot see you. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Raja, if you don't want to speak ...*(Interruptions)*...

SHRI D. RAJA: It is not that I don't want; I want to speak. You must protect my right. There should be order in the House.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please, take your seats. ...*(Interruptions)*... Please, do justice to the present speaker also. He wants to speak. ...*(Interruptions)*... Please, allow him to speak.

SHRI D. RAJA: That is exactly what I am telling you. We are seriously concerned with the devastation in Uttarakhand. There must be order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): We have other business also. ...*(Interruptions)*...

SPECIAL MENTIONS*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, we shall take up the Special Mentions and the Special Mentions will be laid on the Table. ...*(Interruptions)*... Shri Mansukh L. Mandaviya - not present. Shri C.M. Ramesh, will you lay the Special Mention? ...*(Interruptions)*... No. Shri Ram Vilas Paswan - not present; Chaudhary Munavver Saleem - not present; Prof. Saif-ud-Din Soz - not present; Shri Anil Desai - not present; Shri Ram Kripal Yadav - not present.

Demand for taking steps to secure release of Tamil fishermen from jails of Iran

SHRI N. BALAGANGA (Tamil Nadu): Mr. Deputy Chairman, Sir, a Saudi Arabian company had taken 16 fishermen on contract, to work as the labourers in its fishing boats. They hail from Ramanathapuram, Nagapattinam and Kanyakumari districts of Tamil Nadu. While they were working in the boats, inadvertently, the boat went beyond the Indian territorial waters and entered into the Iranian waters during December last year.

* Laid on the Table